

**Reorientation of CSIR Programmes**

7780. SHRIMATI BASAVA RAJESHWARI:  
SHRI G.S. BASAVARAJ:

Will the PRIME MINISTER be pleased to state:

(a) whether the Council of Scientific and Industrial Research has prepared and circulated any action plan with emphasis on Science and Technology inputs towards programmes for poverty alleviation and improvement in the quality of life for rural masses; and

(b) if so, the main features of the plan?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) Yes, Sir. As a part of the over all the plan of programmes of Ministry of Science and Technology on S&T Inputs for poverty alleviation and the improvement in quality of life for rural masses, CSIR has prepared and circulated an action plan for 1990-91.

(b) The programmes lay emphasis on demonstration and training of appropriate technologies ready for large scale application. These programmes are in the areas of food/agro processing including post-harvest technologies, building materials and housing, large-scale cultivation of medicinal and aromatic plants, water management/irrigation management (water conservation) and training of trainers. These extension activities have been planned to be carried out with the involvement of various Government departments, voluntary organisations and other agencies.

**Protected Mosques**

7781. SHRI JANARDAN TIWARI: Will the PRIME MINISTER be pleased to state:

(a) the rules and policy of Government in regard to throwing open the protected mosques in the country open for worship by public;

(b) whether a number of mosques in Delhi have been thrown open for public in tune with the related rules in this regard; and

(c) if so, the total number of such mosques opened throughout the country?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) The Ancient Monuments and Archaeological items and Remains Act, 1958 and rules framed thereunder govern the usage of the centrally protected monuments. No protected monument, particularly a place of worship, can be used for any purpose inconsistent with its character.

(b) Yes, Sir. The use of centrally protected mosques in Delhi which are not in worship has been allowed for prayers in the month of Ramzan this year.

(c) The total number of mosques in the country where prayers have been allowed as one time relaxation during the month of Ramzan this year is 115.

**Effluent from Distilleries**

7782. SHRI SANATKUMAR MANDAL: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the details of standards fixed for effluent treatment distillery industry and the time-frame for their implementation; and

(b) whether these standards will be brought to the notice of all the State Governments for their guidance and appropriate action?